

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2015 &  
IA NO. 354 OF 2015**

**Dated: 28<sup>th</sup> March, 2016**

**In the matter of:-**

<b>IL&amp;FS Tamil Nadu Power Co. Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Central Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **16.05.2016.**

**COURT MASTER**